

HIGH COURT OF UTTARANCHAL
AT NAINITAL

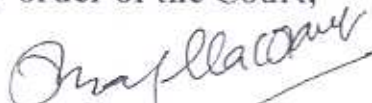
NOTIFICATION

Dated: March 23, 2004.

No. 52. /UHC-2004,

Pursuant to the Government Office Notification No.39-Ek (1) Nyaya Vibhag/2004, Dehradun dated 23-03-2004, services of Sri R.P.Verma re-appointed as Judge Family Court, Dehradun, are dispensed with and he is hereby relieved from that post with immediate effect.

By order of the Court,


(Prafulla C.Pant)
Registrar General.